

**Central Administrative Tribunal  
Principal Bench, New Delhi**



**O.A. No.700/2016  
M.A. No. 1492/2019**

**This the 17<sup>th</sup> day of August, 2021**

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)  
Hon'ble Mr. R.N. Singh, Member (J)**

1. Shri Prikshit Gautam  
S/o Shri Niwas Gautam  
Aged about 35 years  
R/o 58B, Gautam Niwas  
Near BVM Public School  
Makshudabad Colony  
Najafgarh, Delhi 110 043.  
Designation: Junior Radiographer.
2. Shri Raman Sharma  
S/o Shri Naresh Kumar Sharma  
Aged about 31 years  
R/o 4D, Vasant Vihar, New Delhi.  
Designation: Lab Assistant.
3. Shri Santosh Suman  
S/o Shri Ramdeo Singh  
Aged about 36 years  
R/o R77A, Chanakya Place-II  
New Delhi 110 059.  
Designation: Junior Radiographer
4. Ms. Jagwati  
D/o Shri Naresh Kumar  
Aged about 34 years  
R/o RZ-152/91, St. No.2  
East Sagarpur, Delhi.  
Designation: Junior Radiographer
5. Shri Amit Sengar  
S/o Shri S.R. Singh  
Aged about 33 years  
R/o H.No. 7, Gali No. 7  
Prahlad Pur, Delhi  
Designation: Junior Radiographer



6. Shri Amit Kumar  
S/o Shri Joginder Singh  
Aged about 36 years  
R/o C-2/16, DDU Campus  
Hari Nagar, Delhi  
Designation: Junior Radiographer.
7. Shri Sanjeev  
S/o Shri Mahinder Singh  
Aged about 30 years  
R/o H.No. 208, Munguspur, Delhi  
Designation: Junior Radiographer.
8. Ms. Lhing Nei Ching  
D/o Shri Neng Khai  
Aged about 31 years  
R/o 73-L, CPWD Colony  
Vasant Vihar, Delhi.  
Designation: Junior Radiographer.
9. Shri Manoj  
S/o Shri Azad Singh  
Aged about 27 years  
R/o VPO Azad Pur, Nandnore  
District Sonepat, Haryana.  
Designation: O.T. Assistant.
10. Shri Taliwar Singh  
S/o Shri Chhitermal  
Aged about 40 years  
R/o C-76/A, Gali No.7  
Khijan Khurd, Delhi - 110 094.  
Designation: O.T. Assistant.
11. Shri Satish Kumar  
S/o Shri Ganga Ram  
Aged about 30 years  
R/o 705/30, Vikas Nagar  
Gali No.1, Kakori Road  
Sonepat, Haryana 131 001.  
Designation: O.T. Assistant.

...Applicants

(Through Advocate: Shri Narender Kaushik)

## VERSUS



1. Deen Dayal Upadhyay Hospital,  
Through its Medical Superintendent  
Hari Nagar, Delhi-110064
2. Govt. of NCT, Delhi  
Through Principal Secretary  
New Secretariat,  
New Delhi
3. The Secretary (Health)  
Govt. of NCT of Delhi  
1, Jawahar Lal Nehru Marg,  
New Delhi

... Respondents

(Through Advocate: Shri Amit Anand)

**ORDER (Oral)**

**Hon'ble Mr. R. N. Singh, Member (J):**

At the outset, Shri Narender Kaushik, learned counsel, who appears for the applicants, submits that he has been recently engaged by the applicants and he has filed his vakalatnama on 13.08.2021. He submits that the applicants want to withdraw the present OA with liberty to file better OA. He prays accordingly.

2. Permission is granted. OA stands dismissed as withdrawn with liberty, in accordance with law. Pending MA also stands disposed of, accordingly. No costs.

**(R.N. Singh)**  
**Member (J)**

/dkm/uma/daya/

**(A.K. Bishnoi)**  
**Member (A)**